

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).29665/2012

RAM KUMAR

Petitioner(s)

VERSUS

BOARD OF REVENUE U.P., LUCKNOW & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 22/02/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vivek Singh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Respondent Nos. 3 & 4 have been served. No appearance for them.
Await return of notice of respondent Nos. 1 & 2.
List the matter on 15.04.2013.

		(Sunil Thomas)	
		Registrar	

SB